

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

(IB) 250 (ND)/2017

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SH. R. VARADHARAJAN
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2017**

**NAME OF THE COMPANY: M/s Shree Ram Lime Products Pvt. Ltd. Vs. M/s
Gee IspatPvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

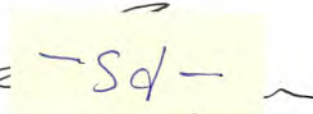
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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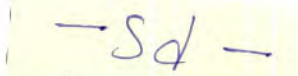
Present: None

ORDER

None is present on behalf of the Petitioner.

In the absence of the Petitioner, post the matter on 26th September,
2017.


(S. K. Mohapatra)
Member (T)


(R. Varadharajan)
Member (J)

(Lekh Raj Singh)